

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Coram:  
Shri V.S. Verma, Member  
Shri M. Deena Dayalan, Member**

**No. L-1/44/2010-CERC**

**Date of Order:27.9.2013**

**In the matter of**

Approval of slab rates for POC charges and losses for the period October to December, 2013, under the Central Electricity Regulatory Commission (Sharing of Inter State Transmission Charges and Losses) Regulations, 2010 and amendments thereto.

**And**

**In the matter of**

National Load Despatch Centre

..... Respondent

**ORDER**

1. Sub-clause (l) of clause (1) of Regulation 7 of the Central Electricity Regulatory Commission (Sharing of Inter State Transmission Charges and Losses) Regulations, 2010 as amended from time to time (hereafter called the "Sharing Regulations"), provide for three slabs in the POC charges as follows:-

"Provided further that there shall be three slab rates for injection and demand PoC charges for the year upto 2013-14, after which the same shall be rationalized in the year 2014-15 based on a review by the Commission."

2. Similarly, sub-clause(s) of clause (1) of Regulation 7 of Sharing Regulations provide for slabs in transmission losses as follows:-

"Provided that there shall be slab for transmission losses in percentage for the year 2011-12 or for such period the Commission may consider appropriate."

3. The Implementing Agency vide its letter dated 18.9.2013 has informed the Commission that the average rate in ₹/MW/Month works out to ₹/94391/- and ₹/86819/- for NEW Grid and SR Grid respectively, which shall be considered as the Uniform Charge for the Uniform Charge component for the purpose of determination of the transmission charge. This Uniform Charge rate has been rounded off in terms of paisa/unit to the 0.01 paisa, i.e. 13.11 paisa/unit and 12.06 paisa/ unit respectively. The details of the computation are given below:-

Period October, 2013 to December, 2013 (Q3)							
NEW Grid				SR Grid			
MTC	LTA + MTOA	Uniform Rate		MTC	LTA + MTOA	Uniform Rate	
₹ Cr	MW	₹ / MW/ Month	Paisa/ Unit	₹ /Cr	MW	₹ / MW/ Month	Paisa/ Unit
974.01	1,03,189	94,391	13.11	163.72	18,858	86,818	12.06

4. The proposal of POSOCO for Q1 of 2013-14, Q-2 of 2013-14 and also for Q3 of 2013-14 as mentioned in para 3 above contains only one rate for uniform charge for NEW Grid and SR Grid with proposal that step size of 15000/MW/Month for Long Term Access/ Medium Term Access and 2 paisa/Unit for Short Term Open Access, even though POSOCO has been proposing three slab rates upto H2 of 2012-13. Keeping in line with the past practice, three slab rates with a differential of ₹ 15000/MW/Month and 2 paisa/Unit have been retained for calculating the rates of PoC Charges.

5. We approve the following slab rates for injection and demand PoC charges for the three month period from 1.10.2013 to 31.12.2013:-

PoC Slab	NEW GRID (` / MW/ Month)	SR GRID (` / MW/ Month)	NEW GRID (paisa/ unit0	SR GRID (paisa/ unit)
Tier-I	79,391	71,818	11.11	10.06
Tier-II	94,391	86,818	13.11	12.06
Tier-III	1,09,391	101,818	15.11	14.06

6. The Implementing Agency has also requested for permitting slabs in the case of transmission losses on regional basis and has proposed losses in the slabs, average loss percentage, average -0.3% and average +0.3% for each Region.

7. We approve the slabs of % losses as proposed by the Implementing Agency for the three month period from 1.10.2013 to 31.12.2013, for the reasons as given in para 7 of the Commission's Order No. L-1/44/2010-CERC dated 22.6.2011.

**sd/-**  
**(M. Deena Dayalan)**  
**Member**

**sd/-**  
**(V.S. Verma)**  
**Member**